

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **18.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/93/CHE/2024
NAME OF THE PETITIONER(S) : Biotechnology Industry Research
Assistance Council
NAME OF THE RESPONDENTS : Mediclone Biotech Pvt Ltd
UNDER SECTION : Sec 7 Rule 4 of IBC, 2016

ORDER

Present: Ld. Counsel Ms. Santhanalakshmi for the Petitioner.

Ld. Counsel Shri. Arvind Srinivas for the Respondent.

Ld. Counsel for the Respondent accepts notice.

He seeks and is granted two weeks time to file Reply and serve copy on
the Counsel for the Petitioner

Rejoinder if any, be filed within two weeks there after.

List the petition for hearing on **30.05.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)